

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 38/AM12
HELD ON 21.12.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 38/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ held on 21.12.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 2) Shri S.S.Bose, Senior Development Officer, DIPP

2. Committee confirmed Minutes of NC Meeting No. 37/AM12 held on 14.12.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

Case No.:8/13/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved			
HQ File :01/87/050/00087/AM12/	RLA File :03/94/040/00090/AM12/	Lic.No/Date:0310628631 28.04.2011	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

1	39204900	63/0- Cold Foil Blister Film.	25000.000	K.G	8050000.00	175000.00 US\$
				Total	8,050,000.00	175,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	76071994	CFB Foil 60 mic PVC/45 mic Aluminium 25 mic OPA (Nylon)	27100.000	K.G	6606980.00	143630.00 US\$	Qty
2	38011900	Acrylate Coat	400.000	K.G	18400.00	400.00 US\$	Qty
				Total	6,625,380.00	144,030.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/64/2011-PC.II dated 07.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Cold Foil Blister Film (width 248 mm)	1 kg	1. Cold Foil Blister Film Jumbo coils (60 micron PVC/45 micron Aluminium/25 micron Nylon)	1.064 kg
		2. Acrylate Coat	0.016 kg

Case No.:9/13/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved
HQ File :01/87/050/00088/AM12/	RLA File :03/94/040/00129/AM12/	Lic.No/Date:0310630478 10.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39206919	63/0- APET PE FILM	100000.000	K.G	23000000.00	500000.00 US\$
				Total	23,000,000.00	500,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39209992	APET Film	105100.000	K.G	11482175.00	249612.50 US\$	Qty
2	35069999	ROBOND L-208 Adhesive	1350.000	K.G	993600.00	21600.00 US\$	Qty
3	35069999	CR 3A Adhesive	100.000	K.G	16008.00	348.00 US\$	Qty
4	39201012	PE Film	4150.000	K.G	610880.00	13280.00 US\$	Qty
				Total	13,102,663.00	284,840.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/64/2011-PC.II dated 07.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
APET PE Film (width 241 mm)	1 kg	1. APET Film	1.0250 kg
		2. Robond L-208 Adhesive	0.0135 kg
		3. CR 3A Adhesive	0.0010 kg
		4. PE Film	0.0405 kg

Case No.:6/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved
HQ File :01/87/050/00085/AM12/	RLA File :04/24/040/00225/AM11/	Lic.No/Date:0410124424 26.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	63/0- IQPBT (IQ POLY BUTYLENE TEREPHTHALATE) IQPBT (IQ POLY BUTYLENE TEREPHTHALATE)	254000.000	K.G	30756352.00	699008.00 US\$
				Total	30,756,352.00	699,008.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39159042	PET BOTTLE SCRAP / WASTE	221488.000	K.G	5270750.00	117388.64 US\$	Value & Qty
2	29053990	BUTANDIOL (BDO) 1,4 BUTANDIOL (BDO)	165100.000	K.G	19347904.00	430911.00 US\$	Value & Qty
3	28230010	TITANIUM DIOXIDE (TIO2) TITANIUM DIOXIDE (TIO2)	254.000	K.G	57023.00	1270.00 US\$	Value & Qty
4	28051100	SODIUM SODIUM	254.000	K.G	684276.00	15240.00 US\$	Value & Qty
5	32041973	RED TONER (PIGMENT) PIGMENT (RED TONER)	254.000	K.G	684276.00	15240.00 US\$	Value & Qty
6	32041979	BLUE TONER (PIGMENT) PIGMENT (BLUE TONER)	254.000	K.G	684276.00	15240.00 US\$	Value & Qty
				Total	26,728,505.00	595,289.64	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/3/2011-PC.II dated 19.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
IQ Polybutylene Teraphthalate (PBT)	1 kg	1. PET Bottle Scrap/Waste/PET Falkes	0.855 kg
		2. Butane Diol	0.439 kg
		3. Titanium Dioxide	0.0001 kg
		4. Sodium Acetate	0.0001 kg

		5. Solvaperm Blue Tonner	0.0001 kg
		6. Poly Syntheren Red GPF (Red Tonner)	0.0001 kg

Case No.:7/13/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved
HQ File :01/87/050/00086/AM12/	RLA File :04/24/040/00226/AM11/	Lic.No/Date:0410124425 26.05.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39076010	63/0- 17% IPA COPOLYESTER CHIPS / 17% IPA COPOLYMER CHIPS 17% IPA COPOLYESTER CHIPS / 17% IPA COPOLYMER CHIPS	36000.000	K.G	2930400.00	66600.00 US\$
				Total	2,930,400.00	66,600.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173600	PURIFIED TEREPHTHALIC ACID (PTA) PTA (PURIFIED TEREPHTHALIC ACID)	26568.000	K.G	1550774.00	34538.40 US\$	Value & Qty
2	29053100	MONOETHYLENE GLYCOL (MEG) EG (ETHYLENE GLYCOL)	12780.000	K.G	688586.00	15336.00 US\$	Value & Qty
3	29173960	ISOPHTHALIC ACID (IPA) PURIFIED ISOPHTHALIC ACID (PIA)	4572.000	K.G	287396.00	6400.80 US\$	Value & Qty
		CORAIL ACETATE (COAC)					

4	4	29152990	COBALT ACETATE (COAC) COAC (COBALT ACETATE)	4.000	K.G	2056.00	45.79 US\$	Value & Qty
	5	28258000	ANTIMONY TRIOXIDE (SB) ANTIMONY TRIOXIDE	15.000	K.G	6095.00	135.76 US\$	Value & Qty
	6	28092010	ORTHO PHOSPHERIC ACID (OPA) OPA (ORTHO PHOSPHERIC ACID)	4.000	K.G	1544.00	36.61 US\$	Value & Qty
					Total	2,536,451.00	56,493.36	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/3/2011-PC.II dated 19.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
17% IPA Copolyester Chips / 17% Copolymer Chips	1 kg	1. PTA	0.718 kg
		2. MEG	0.355 kg
		3. Isophthalic acid	0.147 kg
		4. Cobalt Acetate	0.000106 kg
		5. Antimony Trioxide	0.000419 kg
		6. Ortho Phosphoric Acid	0.000113 kg

5	Case No.:1/21/87-ALC1/2011	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00171/AM12/	RLA File :03/94/040/01104/AM11/	Lic.No/Date: 0310633145 27.05.2011	Defer Date: 11.01.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 17.10.2011. This was followed by D.O. reminder at Chairman level to Shri Sanjeev Kumar, Dy. Secretary (PC), D/o C&PC on 30.11.2011 for sending comments expeditiously. Comments of D/o C&PC awaited.			

6	Case No.:2/13/87-ALC1/2011	Party Name:RMG POLYVINYL INDIA LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00081/AM12/	RLA File :05/24/040/00064/AM12/	Lic.No/Date:0510293595 16.06.2011	Defer Date:04.01.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.09.2011. This was followed by D.O. reminder at Chairman level to Shri Sanjeev Kumar, Dy. Secretary (PC), D/o C&PC on 30.11.2011 for sending comments expeditiously. Comments of D/o C&PC awaited. Comments of D/o C&PC awaited.			

7

Case No.:13/18/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved																								
HQ File :01/87/050/00150/AM12/	RLA File :03/94/040/00249/AM12/	Lic.No/Date:0310637525 21.06.2011	Defer Date:																								
Application: Request is for adhoc norms for following:																											
<table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39206919</td><td>63/0- APET PE FILM</td><td>100000.000</td><td>K.G</td><td>20250000.00</td><td>450000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>20,250,000.00</td><td>450,000.00</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39206919	63/0- APET PE FILM	100000.000	K.G	20250000.00	450000.00 US\$					Total	20,250,000.00	450,000.00			
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																					
1	39206919	63/0- APET PE FILM	100000.000	K.G	20250000.00	450000.00 US\$																					
				Total	20,250,000.00	450,000.00																					
<table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39206911</td><td>APET Film</td><td>105100.000</td><td>K.G</td><td>11823750.00</td><td>262750.00 US\$</td><td>Qty</td></tr><tr><td>2</td><td>35069999</td><td>ROBOND L-208 Adhesive</td><td>1350.000</td><td>K.G</td><td>227812.50</td><td>5062.50 US\$</td><td>Qty</td></tr></table>				Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39206911	APET Film	105100.000	K.G	11823750.00	262750.00 US\$	Qty	2	35069999	ROBOND L-208 Adhesive	1350.000	K.G	227812.50	5062.50 US\$	Qty
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																				
1	39206911	APET Film	105100.000	K.G	11823750.00	262750.00 US\$	Qty																				
2	35069999	ROBOND L-208 Adhesive	1350.000	K.G	227812.50	5062.50 US\$	Qty																				

3	35069999	CR 3A Adhesive	100.000	K.G	78750.00	1750.00 US\$	Qty
4	39201012	PE Film	4150.000	K.G	653625.00	14525.00 US\$	Qty
				Total	12,783,937.50	284,087.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/64/2011-PC.II dated 07.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
APET PE Film (width 241 mm)	1 kg	1. APET Film	1.0250 kg
		2. Robond L-208 Adhesive	0.0135 kg
		3. CR 3A Adhesive	0.0010 kg
		4. PE Film	0.0405 kg

8	Case No.:6/21/87-ALC1/2011	Party Name:R.R.KABEL LIMITED,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00176/AM12/	RLA File :03/95/040/00139/AM12/	Lic.No/Date:0310637974 22.06.2011	Defer Date:11.01.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.11.2011. This was followed by D.O. reminder at Chairman level to Shri Sanjeev Kumar, Dy. Secretary (PC), D/o C&PC on 30.11.2011 for sending comments expeditiously. Comments of D/o C&PC awaited. Comments of D/o C&PC awaited.			

Case No.:2/21/87-ALC1/2011	Party Name:ASHLAND INDIA PRIVATE	Meet No/Date:38/87-ALC1/2011	Status: Approved
-----------------------------------	----------------------------------	------------------------------	-------------------------

LIMITED

21.12.2011

HQ File :01/87/050/00172/AM12/

RLA File :03/94/040/01168/AM11/

Lic.No/Date:0310638137
23.06.2011

Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39079120	63/0- Isophthalic Polyester Resin	65400.000	K.G	5664400.00	124219.29 US\$
				Total	5,664,400.00	124,219.29

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29053200	Propylene Glycol	7887.410	K.G	678316.92	14842.82 US\$	Qty
2	29173960	Isophthalic Acid	15612.800	K.G	1217798.43	26647.67 US\$	Qty
3	29171400	Maleic Anhydride	10019.140	K.G	821569.26	17977.45 US\$	Qty
4	29025000	Styrene Monomer	24941.260	K.G	1808241.12	39567.64 US\$	Qty
				Total	4,525,925.73	99,035.58	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/84/2011-PC.II dated 15.12.2011, following adhoc norms are **approved**:

EXPORT ITEM		QTY	IMPORT ITEM	QTY
Isophthalic Polyester Resin		1 kg	1. Propylene Glycol	0.1206 kg
			2. Isophthalic Acid	0.2387 kg
			3. Maleic Anhydride	0.1530 kg
			4. Styrene Monomer	0.3810 kg

Case No.: 11/14/87-ALC1/2011	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved
HQ File :01/87/050/00100/AM12/	RLA File :04/24/040/00091/AM12/	Lic.No/Date:0410125321 27.06.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39076010	63/0- POLY BUTYLENE TEREPHTHALATE (IQ PBT) IQ PBT	1000000.000	K.G	150920250.00	3365000.00 US\$
				Total	150,920,250.00	3,365,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39159042	PET BOTTLE SCRAP /PET BOTTLE WASTE / PET FLAKES PET BOTTLE SCRAP /PET BOTTLE WASTE / PET FLAKES	1162000.000	K.G	35009898.00	766920.00 US\$	Value & Qty
2	29053990	BUTANDIOL (BDO) 1.4 BUTANDIOL (BDO)	650000.000	K.G	94952000.00	2080000.00 US\$	Value & Qty
3	28230010	TITANIUM DIOXIDE TITANIUM DIOXDE (TIO2)	625.000	K.G	171188.00	3750.00 US\$	Value & Qty
4	28051100	SODIUM ACETATE SODIUM ACETATE	250.000	K.G	684750.00	15000.00 US\$	Value & Qty
5	32041973	POLY SYNTEREN RED OPP (RED TONER) POLY SYNTEREN RED OPP (RED TONER)	2.000	K.G	5478.00	120.00 US\$	Value & Qty
6	32041979	SOLVAPERM BLUE 2B (BLUE TONER) SOLVAPERM BLUE 2B (BLUE TONER)	2.000	K.G	5478.00	120.00 US\$	Value & Qty
				Total	130,828,792.00	2,865,910.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/3/2011-PC.II dated 19.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
IQ Polybutylene Teraphthalate (PBT)	1 kg	1. PET Bottle Scrap/Waste/PET Falkes	0.855 kg
		2. Butane Diol	0.439 kg
		3. Titanium Dioxide	0.0001 kg
		4. Sodium Acetate	0.0001 kg
		5. Solvaperm Blue Tonner	0.0001 kg
		6. Poly Syntheren Red GPF (Red Tonner)	0.0001 kg

Case No.:8/25/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved
HQ File :01/87/050/00206/AM12/	RLA File :08/24/040/00094/AM12/	Lic.No/Date:0810101531 18.07.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1030 (Resin content 70%)	80000.000	K.G	5760000.00	128000.00 US\$

				Total	5,760,000.00	128,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	16320.000	K.G	1080000.00	24000.00 US\$	Qty
2	29173500	Phthalic Anhydride	27280.000	K.G	1710000.00	38000.00 US\$	Qty
3	29054500	Glycerine	18720.000	K.G	652500.00	14500.00 US\$	Qty
4	29023000	Toluene (THIS LICENCE IS ISSUED AS PER PARA 4.7 OF H.B & SUBJECT TO FIXATION OF NORMS BY ALC N.DELHI.)	25680.000	K.G	1507500.00	33500.00 US\$	Qty
				Total	4,950,000.00	110,000.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2009-PC.II dated 15.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1030 (Resin Content 70%)	1 kg	1. Distilled Fatty Acid	0.204 kg
		2. Phthalic Anhydride	0.341 kg
		3. Glycerin	0.234 kg
		4. Toluene	0.315 kg

12	Case No.:2/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00167/AM12/	RLA File :07/24/040/00133/AM12/	Lic.No/Date:0710080860 25.07.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/68/2007-PC.II dated 07.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

13	Case No.:3/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00168/AM12/	RLA File :07/24/040/00134/AM12/	Lic.No/Date:0710080854 25.07.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/68/2007-PC.II dated 07.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

14	Case No.:4/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00169/AM12/	RLA File :07/24/040/00138/AM12/	Lic.No/Date:0710080855 25.07.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/68/2007-PC.II dated 07.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

15	Case No.:5/20/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00170/AM12/	RLA File :07/24/040/00139/AM12/	Lic.No/Date:0710080856 25.07.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/68/2007-PC.II dated 07.12.2011 was issued by D/o C&PC to firm. The requisite			

information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.

16	Case No.:8/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00178/AM12/	RLA File :07/24/040/00132/AM12/	Lic.No/Date:0710080859 25.07.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/68/2007-PC.II dated 07.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

17	Case No.:9/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00179/AM12/	RLA File :07/24/040/00135/AM12/	Lic.No/Date:0710080858 25.07.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/68/2007-PC.II dated 07.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

18	Case No.:10/21/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00180/AM12/	RLA File :07/24/040/00137/AM12/	Lic.No/Date:0710080857 25.07.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/68/2007-PC.II dated 07.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

Case No.: 8/27/87-ALC1/2011	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved
HQ File :01/87/050/00221/AM12/	RLA File :34/24/040/00084/AM12/	Lic.No/Date:3410031117 01.08.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39022000	63/0- Poly Iso Butylene Compound Polymer. THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION OF NORMS BY NC, NEW DELHI.	200.000	M.T	26032500.00	585000.00 US\$
				Total	26,032,500.00	585,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39022000	Poly Iso Butylenes Polymer	126.000	M.T	12335400.00	277200.00 US\$	Value & Qty
2	39011010	LLDPE Granules polyethylene	63.000	M.T	5088353.00	114345.00 US\$	Value & Qty
3	39021000	Polymerbased Additives Additives	10.500	M.T	1904044.00	42787.50 US\$	Value & Qty
4	32061190	Additives Additives	10.500	M.T	2242800.00	50400.00 US\$	Value & Qty
				Total	21,570,597.00	484,732.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/54/2011-PC.II dated 19.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Poly Iso Butylene Compound Polymer (containing 60 +/-% Poly Iso Butylene Polymer)	1 kg	1. Poly Iso Butylenes Polymer	0.6300 kg
		2. LLDPE Granules	0.3150 kg
		3. Porous Polypropylene Copolymer (Hifax CA 7153S)	0.0525 kg
		4. Titanium Dioxide	0.0525 kg

20	Case No.:8/19/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00163/AM12/	RLA File :04/24/040/00123/AM12/	Lic.No/Date:0410126763 03.08.2011	Defer Date:04.01.2012
	Decision: A copy of application was forwarded to D/o C&PC on 09.08.2011. This was followed by D.O. reminders on 21.10.2011 and 01.11.2011 for furnishing comments expeditiously. Comments of D/o C&PC are awaited.			

21	Case No.:6/27/87-ALC1/2011	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00219/AM12/	RLA File :07/24/040/00201/AM12/	Lic.No/Date:0710081752 25.08.2011	Defer Date:04.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 29.09.2011. Comments of D/o C&PC are awaited.			

	Case No.:7/25/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
--	-----------------------------------	--	--	-----------------------------------

22	HQ File :01/87/050/00205/AM12/	RLA File :02/24/040/00078/AM12/	Lic.No/Date:0210164751 26.08.2011	Defer Date:11.01.2012
Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 01.12.2011. Comments of D/o C&PC are awaited.				

23	Case No.:6/38/87-ALC1/2011	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00282/AM12/	RLA File :17/24/040/00048/AM12/	Lic.No/Date:1710004531 16.09.2011	Defer Date: 11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 19.12.2011. Comments of D/o C&PC are awaited.			

24	Case No.:25/31/84-ALC3/2011	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/84/050/00222/AM12/	RLA File :06/24/040/00032/AM12/	Lic.No/Date:0610024004 04.10.2011	Defer Date:11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.			

25	Case No.:6/30/87-ALC1/2011	Party Name:BILCARE LIMITED	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00232/AM12/	RLA File :31/83/040/00131/AM12/	Lic.No/Date:3110050878 07.10.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/179/2004-PC.II dated 08.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

	Case No.:1/36/87-ALC1/2011	Party Name:ALOK INDUSTRIES	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
--	-----------------------------------	----------------------------	--	-------------------------

26	HQ File :01/87/050/00269/AM12/	RLA File :05/23/040/00098/AM12/	Lic.No/Date:0510305030 12.10.2011	Defer Date:11.01.2012
Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.				

27	Case No.:10/34/87-ALC1/2011	Party Name:LALITHA CHEM INDUSTRIES PVT.LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00260/AM12/	RLA File :03/95/040/00536/AM12/	Lic.No/Date:0310659423 13.10.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/24/2011-PC.II dated 24.11.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

Case No.:16/34/87-ALC1/2011	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved			
HQ File :01/87/050/00266/AM12/	RLA File :07/24/040/00259/AM12/	Lic.No/Date:0710083220 13.10.2011	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39233090	63/0- MULTILAYER JARS WITH PP CAPS/LIDS The firm shall account for sl.no.1 of the input to the extent of 150768-kgs in the manufacture of JARS and shall account for sl.no.2 of the input to the extent of 35581-kgs in the manufacture of CAPS	186349.000	K.G	44528100.00	989500.00 US\$
				Total	44,528,100.00	989,500.00
						Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Summing & Total (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE This input is required for Multilayer Jars BLOW GRADE PP	150768.000	K.G	13463582.00	286460.00 US\$	Value & Qty
2	39021000	POLYPROPYLENE This input is required for PP CAPS INJECTION GRADE PP	37360.000	K.G	3336270.00	70984.00 US\$	Value & Qty
3	39013000	ADHESIVE/ADMER/BYNEL This input is required for Multilayer Jars	43105.000	K.G	9116620.00	193970.00 US\$	Value & Qty
4	39053000	ETHYL VINYL ALCOHOL/EVOH/EVEL/SOAMOL This input is required for Multilayer Jars	21545.000	K.G	6835070.00	145430.00 US\$	Value & Qty
				Total	32,751,542.00	696,844.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 45/87-ALC1/2010 dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multilayer Plastic Jars	1 kg	1. Polypropylene Resins/Granules	1.00 kg
		2. Anhydride Modified Polypropylene Resin (Bynel/Admer/Orevac/Modic-Adhesive Resin)	0.2859 kg
		3. Ethylene Vinyl Alcohol Copolymer Resin/Granules (EVAL/EVOH)	0.1429 kg
Polypropylene Caps	1 kg	Polypropylene Resins/Granules	1.05 kg

Case No.:4/36/87-ALC1/2011

Party Name: COSMO FILMS LTD

Meet No/Date: 38/87-ALC1/2011
21.12.2011

Status: Deferred

29	HQ File :01/87/050/00272/AM12/	RLA File :03/94/040/00582/AM12/	Lic.No/Date:0310659828 14.10.2011	Defer Date:11.01.2012
Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.				

30	Case No.:5/36/87-ALC1/2011	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00273/AM12/	RLA File :03/94/040/00626/AM12/	Lic.No/Date:0310660126 17.10.2011	Defer Date:11.01.2012
Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.				

31	Case No.:11/34/87-ALC1/2011	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00261/AM12/	RLA File :03/95/040/00566/AM12/	Lic.No/Date:0310660403 18.10.2011	Defer Date:04.01.2012
Decision: A copy of application forwarded to D/o C&PC on 17.11.2011. Comments of D/o C&PC are awaited.				

32	Case No.:3/36/87-ALC1/2011	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00271/AM12/	RLA File :03/94/040/00484/AM12/	Lic.No/Date:0310661135 20.10.2011	Defer Date:11.01.2012
Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.				

	Case No.:6/34/87-ALC1/2011	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved
	HQ File :01/87/050/00256/AM12/	RLA File :03/95/040/00607/AM12/	Lic.No/Date:0310661427 21.10.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199010	62/0- SELF ADHESIVE BOPP FILM (60 MICRONS + / - 15%) ADHESIVE COATING WEIGHT OF 20 GM / SQM TOTAL NET WEIGHT OF EXPORT PRODUCT 85200 KGS 600000 SQM	600000.000	Sq. meter	18000000.00	360000.00 US\$
				Total	18,000,000.00	360,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39202090	BIAXIALLY ORIENTED POLYPROPYLENE FILM (60 MICRONS + / - 15%) 624000 SQM 37440 KGS	37440.000	K.G	9144550.00	182891.00 US\$	Qty
2	35069190	ADHESIVE (100% SOLID) (RUBBER BASED HOT MELT) 14400 KGS	14400.000	K.G	3024000.00	60480.00 US\$	Qty
3	48064010	SILICON COATED PAPER (62 GSM + / - 10%) 624000 SQM 38688 KGS	38688.000	K.G	3288500.00	65770.00 US\$	Qty
				Total	15,457,050.00	309,141.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/56/2006-PC.II dated 15.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive BOPP Film	1 kg	1. Biaxially Oriented Polypropylene Film	1.04 Sq. Meter/Sq. Meter content in the

			export product
		2. Adhesive (Rubber Based Hot Melt)	0.024 kg
		3. Silicone coated Paper	1.04 Sq. Meter/Sq. Meter content in the export product

34	Case No.: 2/38/87-ALC1/2011	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00278/AM12/	RLA File :08/24/040/00175/AM12/	Lic.No/Date:0810105007 21.10.2011	Defer Date: 11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 19.12.2011. Comments of D/o C&PC are awaited.			

35	Case No.: 8/32/87-ALC1/2011	Party Name:DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00245/AM12/	RLA File :03/94/040/00667/AM12/	Lic.No/Date:0310662097 25.10.2011	Defer Date:11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 25.11.2011. Comments of D/o C&PC are awaited.			

36	Case No.: 14/34/87-ALC1/2011	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00264/AM12/	RLA File :05/24/040/00253/AM12/	Lic.No/Date:0510306669 25.10.2011	Defer Date:04.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 17.11.2011. Comments of D/o C&PC are awaited.			

37	Case No.:3/38/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00279/AM12/	RLA File :08/24/040/00181/AM12/	Lic.No/Date:0810105095 25.10.2011	Defer Date: 04.01.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

38	Case No.:2/34/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00252/AM12/	RLA File :02/24/040/00039/AM12/	Lic.No/Date:0210168301 31.10.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/47/2011-PC.II dated 15.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

39	Case No.:3/34/87-ALC1/2011	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00253/AM12/	RLA File :02/24/040/00074/AM12/	Lic.No/Date:0210168300 31.10.2011	Defer Date:11.01.2012
	Decision: A D/L No. 46011/47/2011-PC.II dated 15.12.2011 was issued by D/o C&PC to firm. The requisite information is still awaited from the firm. Hence, the Committee decided to issue Reminder giving them 15 days time for submission of information.			

	Case No.:17/34/87-ALC1/2011	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
--	------------------------------------	---	--	-------------------------

40	HQ File :01/87/050/00267/AM12/	RLA File :32/24/040/00036/AM12/	Lic.No/Date:3210050579 31.10.2011	Defer Date:11.01.2012
Decision: A copy of application forwarded to D/o C&PC on 16.11.2011. Comments of D/o C&PC are awaited.				

41	Case No.:4/38/87-ALC1/2011	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00280/AM12/	RLA File :11/24/040/00040/AM12/	Lic.No/Date:1110026066 03.11.2011	Defer Date: 11.01.2012
Decision: A copy of application forwarded to D/o C&PC on 19.12.2011. Comments of D/o C&PC are awaited.				

42

Case No.:1/33/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Approved				
HQ File :01/87/050/00249/AM12/	RLA File :03/95/040/00625/AM12/	Lic.No/Date:0310663539 04.11.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39199090	62/0- tesa 61320 self adhesive D/S PET film Size - 615 mm width x 100 mtrs length (320 rolls = 19680 SQM)	19680.000	Sq. meter	7742791.00	115049.00 EURO	
				Total	7,742,791.00	115,049.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
		tesa 61320 self adhesive D/S PET film Tape Size - 1240 mm x 100 mtrs		Sq		71906.00	

1	39199090	Low stretch poly amine D/E PET Film Tape Size 1250 mm x 620 mm (160 rolls - 19840 SQM)	19840.000	meter	4839244.00	EURO	Qty
				Total	4,839,244.00	71,906.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/33/2006-PC.II dated 08.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film Tape (width 1250 mm)	1.0080 Sq. Mtr.

43	Case No.:2/36/87-ALC1/2011	Party Name:JELENTA POLYTRADERS PRIVATE LIMITED	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00270/AM12/	RLA File :02/24/040/00133/AM12/	Lic.No/Date:0210168593 08.11.2011	Defer Date:11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 30.11.2011. Comments of D/o C&PC are awaited.			

44	Case No.:6/36/87-ALC1/2011	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00274/AM12/	RLA File :03/95/040/00581/AM12/	Lic.No/Date:0310663928 08.11.2011	Defer Date:11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 01.12.2011. Comments of D/o C&PC are awaited.			

45	Case No.:7/38/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00283/AM12/	RLA File :03/94/040/00680/AM12/	Lic.No/Date:0310664378	Defer Date:

		11.11.2011	11.01.2012
Decision: A copy of application forwarded to D/o C&PC on 19.12.2011. Comments of D/o C&PC are awaited.			

46	Case No.:8/38/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00284/AM12/	RLA File :03/94/040/00681/AM12/	Lic.No/Date:0310664370 11.11.2011	Defer Date: 11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 19.12.2011. Comments of D/o C&PC are awaited.			

47	Case No.:10/38/87-ALC1/2011	Party Name:AKSH TECHNOLOGIES LTD.((A WHOLLY OWNED SUBSIDIARY	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00286/AM12/	RLA File :05/23/040/00313/AM12/	Lic.No/Date:0510308166 16.11.2011	Defer Date: 11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 19.12.2011. Comments of D/o C&PC are awaited.			

48	Case No.:1/38/87-ALC1/2011	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00277/AM12/	RLA File :07/24/040/00327/AM12/	Lic.No/Date:0710084041 17.11.2011	Defer Date: 04.01.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

49	Case No.:9/38/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00285/AM12/	RLA File :03/94/040/00747/AM12/	Lic.No/Date:0310667251 25.11.2011	Defer Date: 11.01.2012
	Decision: A copy of application forwarded to D/o C&PC on 19.12.2011. Comments of D/o C&PC are awaited.			

50	Case No.:5/38/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00281/AM12/	RLA File :03/95/040/00721/AM12/	Lic.No/Date:0310669112 07.12.2011	Defer Date: 04.01.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

51	Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date: 04.01.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

52	Case No.:12/38/87-ALC1/2011	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:38/87-ALC1/2011 21.12.2011	Status: Deferred
	HQ File :01/87/050/00288/AM12/	RLA File :03/94/040/00784/AM12/	Lic.No/Date:0310669938 12.12.2011	Defer Date: 04.01.2012
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to send an e-mail to RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
